

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 956
TO BE ANSWERED ON 24TH JULY, 2026**

INTERNSHIP STIPEND OF FMGS

**956. COM. SELVARAJ V:
SHRI SUBBARAYAN K:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether it is a fact that, despite a recent Supreme Court order that Foreign Medical Graduates (FMGs) are entitled to internship stipends at par with Indian Medical Graduates (IMGs) and the National Medical Commission (NMC) guidelines in this regard, most States have not made such payments leaving thousands of FMG interns in limbo;
- (b) if so, the details thereof, State/UT-wise, who have complied with this order and which have not done so far; and
- (c) the details of the action taken thereon, if any, to help FMG interns in this regard?

**ANSWER
THE MINISTER OF HEALTH AND FAMILY WELFARE
(SHRI JAGAT PRAKASH NADDA)**

(a) to (c): The payment of stipend to medical interns, including Foreign Medical Graduates (FMGs) is regulated in accordance with the stipend rates prescribed by the respective State Governments or Universities, as applicable to the concerned medical college/institution.

The National Medical Commission (NMC), an apex statutory body responsible for regulating medical education in India has issued Circulars/Public Notices dated 04.03.2022, 19.05.2022, and 07.12.2023 clarifying that Foreign Medical Graduates (FMGs) undergoing Compulsory Rotatory Medical Internship (CRMI) are entitled to receive stipend, which is to be determined and disbursed by the respective State Government/State Authorities.

Also, the Hon'ble Supreme Court has passed an interim order in WP(C) No.793 of 2025 that FMGs are entitled to Internship Stipends at par with Indian students. The NMC has, vide its Public Notice dated 12.03.2026, reiterated the existing regulatory position, penal provisions and the directions of the Hon'ble Court to ensure strict compliance with the prescribed norms relating to the payment of stipend by all medical colleges, State Medical Councils and Directorates of Medical Education (DMEs).
